

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 16.12.2022**

## **COURT OF REGISTRAR**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4813 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Simoco Telecommunications (South Asia) Pvt. Ltd. Vs. Hytera Communications Corporation Ltd.	Ramesh Kumar Chopra
<b>2.</b>	I.A. No. 4819 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) No. 37 of 2022	IDFC First Bank Ltd. Vs. Arshiya Ltd. & Anr.	Vineetha M.G.
<b>3.</b>	I.A. No. 4817 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 526 of 2022	Stressed Asset Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.	Praful Jindal
<b>4.</b>	I.A. No. 4812 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Ram Ratan Modi Vs. Pramod Kumar Jalan	Ishani Mukherjee

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**Assistant Registrar**